NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 388/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Bombay Oxygen Corporation Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION		SIGNATURE
40	R Vicky	M Singh	Coursel	Palan 22/2/17
40	a han John Advocate			
	B.C.C	repta	Chief France of the Estation	er 07 frage
			January 2018	
	Ha Jones		Adam	construction and ato
	22/12/17			

ORDER

C.P. No.388/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. The matter may be fixed for hearing on 16.01.2018.

Sd/-M.K. SHRAWAT

Member (Judicial)

22.12.2017 _{Aah}

Member (Judicial)

Sd/-

BHASKARA PANTULA MOHAN